- (b) whether there has also been record performance in achieving export target in 1985-86; and
- (c) the quantum of iron ore proposed to be exported to different countries in 1986-87?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) The Seventh Five Year Plan has envisaged a traget of 30 million tonnes for export of iron ore in the terminal year of the Plan. No year-wise targets have been fixed for export of iron ore.

- (b) Yes, Sir.
- (c) Exports of iron ore during 1986-87 to all countries are expected to be about 28 to 30 million tonnes.

## Establishment of financial institution for Small Scale Sector

7869. SHRI DHARAM PAL SINGH MALIK: Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to establish a financial institution for Small Scale Sector keeping in view its neglect at the hands of Industrial Development Bank of India; and
  - (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE FINANCE MINISTRY OF (SHRI JANARDHANA POOJARY): (a) & (b) No, Sir. However, in order to provide a focal point for coordinating financial assistance to the small scall sector at the apex level, a separate special fund called Small Industries Development Fund is being set up in the Industrial Development Bank of India. The Fund will also be charged with the responsibility of providing refinancing assistance for development, expansion and modernisation of small scale industries.

## Bad and doubtful debts of IDBI

7870. SHRI DHARAM PAL SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Industrial Development Bank of India (IDBI) has

been making provision for bad and doubtful debts every year;

- (b) if so, how much money as bad debts had been provided for in the years 1983-84, 1984-85 and 1985-86;
- (c) whether it is also a fact that such provision has not been shown anywhere in the Report of Accounts of Industrial Development Bank of India; and
- (d) if so, the reasons therefor and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Industrial Development Bank of India (IDBI) makes lumpsum provision in its Annual Accounts for bad and doubtful debts to the satisfaction of statutory auditors appointed by the Central Government. These provisions are not separately shown in the published accounts of the IDBI. This is in keeping with the practice followed by the banking industry in India.

## Sale of coffee without auction

7871. SHRI SURESH KURUP: Will the Minister of COMMERCE be pleased to state:

- (a) whether any quantity of coffee was sold by the Coffee Board in December, 1985, without auction;
- (b) if so, the price per tonne of the coffee sold;
- (c) whether it is a fact that it was lower than the price prevailing in the open market; and
- (d) if so, the action Government propose to take against those who are responsible for such a deal?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) to (d). In accordance with the guidelines laid down by the Coffee Board, the Chairman can enter into quantity contracts for coffee on the basis that the price for each